

(b) if so, up to what digits it would solve the equation?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir. The Indian Statistical Institute, Calcutta, has built an "Analogue Machine" for solving linear equations and related problems.

(b) The machine can solve equations upto an accuracy of three decimal digits.

ANCIENT MONUMENTS IN AGRA

***125. Shri B. C. Das:** Will the Minister of Education be pleased to state the strength and conditions of employment of the staff employed for the upkeep and maintenance of the historical buildings and monuments in Agra and Fatehpur Sikri?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): 10 permanent employees and 87 Work-charged employees. The conditions of service are indicated in brief in the statement placed on the Table of the House. [See Appendix I, annexure No. 25.]

LIMESTONE IN SAURASHTRA

***126. Shri T. B. Vittal Rao:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that limestone reserves suitable for the manufacture of portland cement have been discovered in Saurashtra; and

(b) approximately how much quantity of these limestone reserves has been discovered and how much would be the quantity of portland cement manufactured, if they are properly exploited?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) 64 million tons approximately.

It is estimated that the quantity would be more than sufficient for a 1,000 tons per day cement manufacturing plant based on a calculation of 20 years reserve.

PAY SCALES IN MANIPUR

***127. Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Assam pay scale has been introduced in Manipur with retrospective effect from 1st April, 1950;

(b) if so, the number of teachers who have been benefited by the new scale as well as the number of those who have not been benefited thereby;

(c) the reason, if any, why they have not been given the benefit of the new pay scale;

(d) when a final decision will be taken in respect of those cases which were pending, when the order was issued; and

(e) whether Government contemplate to recruit a new batch of teachers, as a result of the introduction of the new scales of pay?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (e). The information is being collected from the State Government and the reply will be laid on the Table of the House in due course.

SODEPUR GLASS WORKS LTD

***128. Shri Gidwani:** Will the Minister of Finance be pleased to refer to the reply to unstarred question No. 765 asked on the 27th March, 1953 and state:

(a) whether Government have come to any decision regarding the case of the Sodepur Glass Works Ltd., which had been given a loan of Rs. 40,000 by the Industrial Finance Corporation; and

(b) if so, what?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). The total amount of the loans given by the Industrial Finance Corporation to the Sodepur Glass Works Ltd., is Rs. 50 lakhs. The loans have been given by the Industrial Finance Corporation and Government understands

that the Industrial Finance Corporation is considering the question of necessary steps to be taken in the matter.

CUSTOMS VIOLATIONS

***129. Shri Radha Raman:** Will the Minister of Finance be pleased to state:

(a) the total number of cases in which restrictions relating to the carrying of currency, gold and jewellery by travellers from India to foreign countries were violated during the year 1953-54; and

(b) the amount collected as fines etc.?

The Deputy Minister of Finance: (Shri A. C. Guha): (a) The number of such cases detected during the first six months of 1953-54 was 1702.

(b) The relevant information is being collected and will be laid on the Table of the House, in due course.

LICENTIATE MEDICAL OFFICERS

***130. Shri M. S. Gurupadaswamy:**

(a) Will the Minister of Defence be pleased to state whether it is a fact that a number of licentiate medical officers who did not possess qualifications prescribed in clause 2(1) of the Indian Medical Council Act 1933, have been released on earning their minimum pension?

(b) What is the number of officers so released during 1953?

(c) What is the rate of pension given to each officer?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Forty-one.

(c) Rs. 160/- per month to those who were released in 1953. Higher rates (owing to longer service) to those who were released earlier.

ADMINISTRATIVE REFORMS IN MANIPUR

***131. Shri L. Jogeswar Singh:** Will the Minister of States be pleased to refer to the reply to starred question

No. 164 asked on the 5th August, 1953 regarding administrative reforms for the Manipur Hills and state:

(a) the progress that has so far been made on the proposal submitted by the Chief Commissioner, Manipur, in this behalf;

(b) whether a decision has been taken on the details of the scheme; and

(c) if so, what they are?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). The matter is still under consideration.

ORISSA BY-ELECTION

***132. Shri B. C. Das:** Will the Minister of Law be pleased to refer to the answer given to starred question No. 790 asked on the 9th December, 1953 and state:

(a) whether the Chief Electoral Officer of the State of Orissa has completed his enquiry into the allegation regarding omission of several Andhra names from the Electoral roll of Berhampur plural constituency; and

(b) if so, whether Government can place on the Table of the House a copy of his report?

The Minister of Law and Minority Affairs (Shri Biswas): (a) Yes.

(b) A copy of the report is placed on the Table of the House. [See Appendix I, annexure No. 26.]

NATIONAL CADET CORPS (GIRLS DIVISION)

11. Shrimati Kamlendu Mati Shah: Will the Minister of Defence be pleased to state:

(a) the total number of girls enrolled so far in the Girls' Divisions in the National Cadet Corps;

(b) the branches of training for the girl cadets; and

(c) the number and rank of the Commissioned and non-Commissioned personnel of the force?

The Deputy Minister of Defence (Shri Satish Chandra): (a) About 850.